

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.175/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (T) Shri S.Vijayaraghavan**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup> April, 2017, 10.30 A.M**

Name of the Company		Sreerampur Ispat Pvt.Ltd -Versus- Barjora Steel & Re-Rolling Mills Pvt.Ltd.	
Under Section		<b>9</b>	<b>IBC</b>
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. K. C - DHAWUKA.

*[Signature]*

6/4/2017

IRP

Sreerampur Ispat -  
(P) Ltd.

Sec. 9 of IBC Act

*[Signature]*  
6/4/2017

**ORDER**

None responded.

List the matter on 19/04/2017.

*[Signature]*  
(S. Vijayaraghavan)  
Member (T)

*[Signature]*  
(Vijai Pratap Singh)  
Member (J)